

Custodial deaths and rapes by Police personnel in Delhi

1011. SHRI RAMACHANDRAN PILLAI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of custodial deaths reported in Delhi during the last five years; and

(b) the number of alleged rape cases reported against the Police personnels during the above period?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB): (a) and (b) The Delhi Police have informed that the number of persons who died in police custody and the number of rape cases reported against the police personnel during the last five years is as under:—

Year	No. of persons died in police custody	No. of rape cases reported against police personnel in Delhi
1987	2	2
1988	5	4
1989	3	7
1990	2	6
1991	6	1
1992 (Upto 20-2-92)	1	..

Restructuring of constitution

1012. DR. NAGEN SAIKIA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there is any demand for restructuring of the Constitution on Federal basis;

(b) whether Government propose to take steps in this regard; and

(c) if so, by when; and if not, the reason therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB): (a) to (c) There is no such proposal under consideration of the Government.

Transfer and recruitment in CRPF

1013. SHRI SHIV PRATAP MISHRA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have received any complaints about corruption in the matter of transfer or recruitment in the C.R.P.F.; if so, the details thereof; and

(b) whether Government propose to hold a CBI inquiry into the matter of transfer and posting of CRPF personnel of the ranks of Asstt. Commandant, II-IC (Two IC) and commandants, especially their posting in Delhi during the last two years?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB): (a) No complaint about corruption in the mat-